

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

O.A. No. 101 OF 2022

Green Society Costal Corridor

Redg No. 116/2021, C/o. Sri Dhanvi Weigh Bridge
Cbintavaram Village, Chillakur_ Mandal
SPSR Nellore District, Represented by its President
B. Mandan Kumar Reddy, S/o. Chandra Reddy
Ph: 8074517494, Email: greensocietynlr@gmail.com.

.... Applicant

VS

- 1. The Ministry of Environment, Forest and Climate Change**
Indira Paryavaran Bhawan
Jorbagh Road New Delhi- 110 003
Represented by its Director
Ph No. 01 1-24695132, Email: mefcc@gov.in

- 2. Inspector General of Forests**
Ministry of Environment, Forest and Climate Change
Integrated Regional Office, Vijayawada Green House
Gopaloreddy Road, Vijayawada - 520010, Andhra Pradesh
Ph No. 0866-2419787, Email: iro.vijayawada-mefcc@gov.in

- 3. State Level Environmental Impact Assessment Authority**
Andhra Pradesh (SEIAA-AP), Ministry of Environment, Forest &
Climate Change, D. No. No. 26-14 D/2 Near Sunrise Hospital, Pushpa
Hotel Centre, Chalamavari Street, Kasturibaipet, Vijayawada-520010
Represented by its Member Secretary
Ph. No. 0863-2444438, Email: splcs_efst@ap.gov.in

- 4. The Andhra Pradesh Pollution Control Board**
D.No. 33-26-14 D/2, Near Sunrise Hospital,
Pushpa Hoteel Centre, Chalamalavari Street,

Kasturibaipet, Vijayawada - 520 010
Represented by its Member Secretary
Ph No. 0866-2463204, Email: membersecy@appcb.gov.in

5. The Environmental Engineer, Regional Office
Andhra Pradesh Pollution Control Board
Nellore, SPSR Nellore District
Ph No. 9866776736, Email: pcbronlr@gmail.com
6. The Controller General, Indian Bureau of Mines
2nd Floor, Indira Bhavan, Civil Lines
Nagpur-440001, Maharashtra
Ph no. 7122560041, Email: Cg@ibm.gov.in
7. The Director General of Mines Safety
DGMS Head Office, Sardar Patel Nagar
Dhanbad, Jarkhand-826001
Ph No. 0326-2221000, Email: dg@dgms.gov.in
8. The Director of Mines and Geology
Sri Anjaneya Towers, D.No. 7-104, B-Block
5th & 6th Floors, Vijayawada
Ibrahimpattam, Andhra Pradesh 521456
Ph No. 0863-2442113, Email: admin@apmines.gov.in
9. The Assistant Director of Mines & Geology
2nd Street, Vikram Nagar, Nellore-524 004.
Ph No: 91006 88837, Email: admgnlr1@gmail.com
10. The Director General of Vigilance and Enforcement
Andhra Pradesh, 3rd Floor, NTR Administrative Block
Pandit Nehru Bus Station, Vijayawada-520002
Ph No.
11. Sri S. Krishna Reddy, S/o. Parasurami Reddy
Age 60 years, Occ: Business
H. No. 4/1/26, Naidupet
Tirupati District, Andhra Pradesh-524412
Ph No. 9848487411, Email: chandraminerals48@gmail.com

12. Sri Y. Janaki Rami Reddy, S/o-. Subba Rami Reddy
Age 70 years, Occ: Business
Varagali Village, Chillakur Mandal
Tirupati District, Andhra Pradesh-524101
Ph No. 998900400, Email: saranreddy99@gmail.com
13. Sri D. Vinay Kumar Reddy, S/o. Srinivasulu Reddy
Age 45 years, Occ: Business
Ballavolu Village, Chillakur Mandal
Tirupati District, Andhra Pradesh-524101
Ph No. 9441847833, Email: duvvuruvinayreddy5@gmail.com
14. M/s. Shree Vamana Enterprises
4/47, Canara Bank Building
Chintavaram Village, Chillakur Mandal
Tirupati District, Andhra Pradesh-524412
Represented by its proprietor Mr. Mohan Kartik, S/o. Mohan
Ph No. 8500906555, Email: kartheekece.vlr@gmail.com
15. M/s. Vamana Future Gen Private Limited
4/47, Canara Bank Building
Chintavaram Village, Chillakur Mandal
Tirupati District, Andhra Pradesh-524412
Represented by its Managing Director Mr. Mohan Kartik, S/o. Mohan
Ph No. 8500906555, Email: kartheekece.vlr@gmail.com
- Respondents

MEMO FILLED BY THE 14TH AND 15TH RESPONDENTS

1. The present memo filled in compliance with the direction issued by this tribunal vide order dated 24.04.2025 in the matter OA No.100 of 2022 (Green Coastal Society corridor, Nellore District vs The MOEF & CC and ors).

2. It is submitted that pursuant to the order dated 24.04.2025 this Hon'ble tribunal has imposed a cost of Rs 20,000 on the 14th and 15th Respondent payable to the Andhra Pollution control Board.
3. It is submitted that the pursuant to the direction Demand draft bearing No.493809,49380, dated 06.06.2025, was drawn on Indian Overseas Bank, for the amount of Rs.20,000 payable to the Andhra Pollution control Board.
4. It is submitted that the Demand draft was sent to the Andhra Pollution control Board through the Registered post on 09.06.2025 and the same was also received by the Andhra Pollution control Board on 18.06.2025.
5. It is submitted that the Copy of the Demand Draft and online tracking acknowledgment is attached along with this present memo.

In light of above it is most humbly prayed that this Hon'ble Tribunal maybe pleased to take the present memo on record and thus render justice.

Dated at Chennai on this the 23th day of June, 2025



COUNSEL FOR 14TH AND 15TH RESPONDENT

FROM

A.R.Lakshmi Narayanan,
Advocate,
No.12/7, Lakshmi Nivas,
Kullakari, Second Cross Street,
West Tambaram, Chennai - 45.

To

Member Secretary,
Andhra Pradesh Pollution Control Board,
D.No.33-26-14 D/2, Near Sunrise Hospital,
Pushpa Hotel Centre, Chalamavari Street Kasturibaipet,
Vijayawada - 520010.

Subject: Submission of Demand Draft towards Cost Imposed in Compliance with the order passed by the National Green Tribunal in the matter of Green Coastal Society Corridor, Nellore District vs The MOEF & CC, Rep by its Director, New Delhi and Ors.

Dear Sir/Madam,

I am writing on behalf of my client, the 14th Respondent, in compliance with the direction issued by the Hon'ble National Green Tribunal in the matter of Green Coastal Society Corridor, Nellore District vs The MOEF & CC, Rep by its Director, New Delhi and Ors. OA No. 100 of 2022. Pursuant to the order dated 24.04.2025, a cost of ₹ 20000 has been imposed on my client for the delay in filing the counter affidavit.

As directed, I am enclosing herewith a Demand Draft bearing No. 493809, dated 06.06.2025, drawn on Indian Overseas Bank, for the amount of ₹ 20000, payable to the Andhra Pradesh Pollution Control Board.

I request you to kindly acknowledge receipt of the enclosed Demand Draft and confirm compliance with the National Green Tribunal order.

Thank you for your kind attention to this matter.

Yours faithfully,



FOR: -

A.R.Lakshmi Narayanan
Counsel for 14th Respondent
Ph- 7358197459

Enclosures:

1. Demand Draft bearing No. 493809 Drawn in the Indian Overseas Bank.
2. Copy of the order dated 24.04.2025 passed by the National Green Tribunal.



Payee Only

भारतीय ओवरसीज़ बैंक Indian Overseas Bank
BESANT NAGAR - 0258-0-7

DD No. 154938097

केवल तीन महीने के लिए वैध VALID FOR THREE MONTHS ONLY

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MEMBER SECRETARY ANDHRA POLLUTION CONTROL BOARD*****

को या उनके आदेश पर
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Twenty Thousand only

BESANT NAGAR 0258
*****20,000.00

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for value received

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To
ANIRUDH A SRIRAM
भारतीय ओवरसीज़ बैंक
Indian Overseas Bank
CHENNAI CCO



Kanaka Prabha
K-1934

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न.ह.में S.S.No. न.ह.में S.S.No.
Please sign above

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Item No.09:-

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

[Through Physical Hearing (Hybrid Option)]

Original Application No. 101 of 2022 (SZ)

IN THE MATTER OF:

Green Society, Costal Corridor,
Nellore District.

...Applicant(s)

Versus

The MOEF & CC,
Rep by its Director, New Delhi and Ors.

...Respondent(s)

Date of hearing: 24.04.2025.



CORAM:

HON'BLE Smt. JUSTICE PUSHPA SATHYANARAYANA, JUDICIAL MEMBER

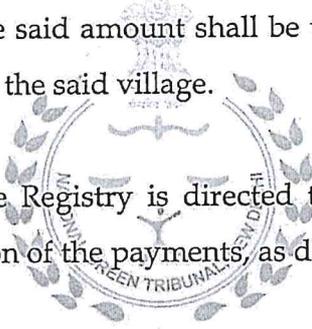
HON'BLE Dr. SATYAGOPAL KORLAPATI, EXPERT MEMBER

For Applicant(s): None.

For Respondent(s): Mrs. Madhuri Donti Reddy for R2 to R10.
 Mr. F. Ukkash for R11.
 Mr. F. Ukkash represented
 Mr. A.R. Lakshmi Narayanan for R14 & R15.

ORDER

1. Today, there is no representation for the applicant.
2. Despite our earlier order and caution that reports would be accepted only upon payment of costs, Respondents No. 11 to 15 have treated the matter lightly and delayed filing their reports. Accordingly, they are directed to pay a sum of Rs.20,000/- (Rupees Twenty Thousand only) each to Andhra Pradesh Pollution Control Board within a period of 30 days and submit proof of payment along with their respective reports.
3. The said amount shall be utilized for the purpose of tree plantation in the said village.
4. The Registry is directed to accept the reports only upon confirmation of the payments, as directed above.
5. Let the latest report of the Mines & Geology Department - Andhra Pradesh and Andhra Pradesh Pollution Control Board be filed before the date of next hearing.
6. Post the matter on 26.06.2025 for final hearing.



Sd/-

Smt. Justice Pushpa Sathyanarayana, JM

Sd/-

Dr. Satyagopal Korlapati, EM

O.A. No.101/2022(SZ)
24th April, 2025. AD.

~~R/S~~
R/S
R/14

To
Member Secretary,
Andhra Pradesh Pollution Control
Board,
D. No. 33 - 26-14 D/2,
Near Sunrise Hospital,
Pushpa Nalini Centre,
Chalamarasi Street Keshavnagar,
Vijayanagara,
Andhra Pradesh - 520010

A.R. Lakshmi Narayanan
Law Office : H-5/6, No. 23, ~~Pani~~ Street, Kalakshetra Colony,
Besant Nagar, Chennai - 600 090, TN, India. Tel : +91 44 24466607
E-mail : nandv.law@gmail.com, office@nandvlaw.com



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Booked At	Booked On	Destination Pincode	Tariff	Article Type	Delivery Location	Delivery Confirmed On
Besantnagar S.O	09/06/2025 17:02:19	520007	53.10	Inland Speed Post	Venkateswarapuram S.O	18/06/2025 18:12:24

Event Details For : ET139454393IN

Current Status : Item Delivered(Addressee)

Date	Time	Office	Event
18/06/2025	18:12:24	Autonagar S.O	Item Delivered(Addressee)
18/06/2025	18:12:06	Autonagar S.O	Item Received
13/06/2025	11:34:17	Autonagar S.O	Out for Delivery
13/06/2025	08:55:18	Autonagar S.O	Item Received
12/06/2025	09:29:37	Autonagar S.O	Item Received
12/06/2025	04:23:31	Vijayawada NSH	Item Dispatched
12/06/2025	03:13:09	Vijayawada NSH	Item Bagged
11/06/2025	20:52:10	Vijayawada NSH	Item Received
11/06/2025	17:25:10	Venkateswarapuram S.O	Item Dispatched
11/06/2025	17:21:54	Venkateswarapuram S.O	Item Bagged
11/06/2025	14:28:06	Venkateswarapuram S.O	Item Redirected to Autonagar S.O Insufficient Address
11/06/2025	14:01:37	Venkateswarapuram S.O	Item Received
11/06/2025	13:27:00	Vijayawada RS TMO	Item Dispatched
11/06/2025	13:02:31	Vijayawada RS TMO	Item Received
11/06/2025	12:55:58	Vijayawada NSH	Item Dispatched
11/06/2025	12:45:38	Vijayawada NSH	Item Bagged
11/06/2025	11:04:09	Vijayawada NSH	Item Received

11/06/2025	01:55:39	Vijayawada RS TMO	Item Dispatched
11/06/2025	01:42:14	Vijayawada RS TMO	Item Received
10/06/2025	09:07:34	CHENNAI CENTRAL RS TMO 1	Item Dispatched
10/06/2025	08:39:46	CHENNAI CENTRAL RS TMO 1	Item Received
10/06/2025	07:13:57	Chennai NSH	Item Dispatched
10/06/2025	01:31:21	Chennai NSH	Item Bagged
09/06/2025	22:00:55	Chennai NSH	Item Received
09/06/2025	18:30:52	Besantnagar S.O	Item Dispatched
09/06/2025	18:30:21	Besantnagar S.O	Item Bagged
09/06/2025	17:02:19	Besantnagar S.O	Item Booked

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FROM

A.R.Lakshmi Narayanan,
Advocate,
No.12/7, Lakshmi Nivas,
Kullakari, Second Cross Street,
West Tambaram, Chennai - 45.

To

Member Secretary,
Andhra Pradesh Pollution Control Board,
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Dear Sir/Madam,

I am writing on behalf of my client, the 15th Respondent, in compliance with the direction issued by the Hon'ble National Green Tribunal in the matter of Green Coastal Society Corridor, Nellore District vs The MOEF & CC, Rep by its Director, New Delhi and Ors. OA No. 100 of 2022. Pursuant to the order dated 24.04.2025, a cost of ₹ 20000 has been imposed on my client for the delay in filing the counter affidavit.

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I request you to kindly acknowledge receipt of the enclosed Demand Draft and confirm compliance with the National Green Tribunal order.

Thank you for your kind attention to this matter.

Yours faithfully,



FOR: -

A.R.Lakshmi Narayanan
Counsel for 15th Respondent
Ph- 7358197459

Enclosures:

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2. Copy of the order dated 24.04.2025 passed by the National Green Tribunal.

Dial 18002666868 <Wear mask - Stay safe>
डाक सेवा - जन सेवा
ET139454402IN IVR:69841394544
SP BESANTHAGAR S.O <600090>
Counter No:1.09/06/2025.17:03
To:MEMBER SECRETARY..
PIN:520010. Venkateswarapuram S.O
From:LAKSHMI NARAYANAN,PARI ST
Wt:60gms.FOD=10.0
Amt:59.00.Tax:9.00.Amt.Paid:59.00(Cash)
<Track on www.indiapost.gov.in>
Dial 18007444848 <Wear mask - Stay safe>



Item No.09:-

BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI

[Through Physical Hearing (Hybrid Option)]

Original Application No. 101 of 2022 (SZ)

IN THE MATTER OF:

Green Society, Costal Corridor,
Nellore District.

...Applicant(s)

Versus

The MOEF & CC,
Rep by its Director, New Delhi and Ors.

...Respondent(s)

Date of hearing: 24.04.2025.



CORAM:

HON'BLE Smt. JUSTICE PUSHPA SATHYANARAYANA, JUDICIAL MEMBER
HON'BLE Dr. SATYAGOPAL KORLAPATI, EXPERT MEMBER

For Applicant(s): None.

For Respondent(s): Mrs. Madhuri Donti Reddy for R2 to R10.
Mr. F. Ukkash for R11.
Mr. F. Ukkash represented
Mr. A.R. Lakshmi Narayanan for R14 & R15.

ORDER

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6. Post the matter on 26.06.2025 for final hearing.

Sd/-
Smt. Justice Pushpa Sathyanarayana, JM

Sd/-
Dr. Satyagopal Korlapati, EM

O.A. No.101/2022(SZ)
24th April, 2025. AD.

To

MEMBER SECRETARY

ANPRA PRADESH ALLIANCE

CENTRAL BOARD

NO. - 33-26-14, PD12,

NEAR, SUNRISE HOSPITAL

PUSHPA HOTEL CENTRE

CHALAMAVAR) STREET

KASPAURIBAI PET VITABAVAD

KANDARA PRADESH - 520010

RIS

A. R. LAKSHMI NARAYANAN

Law Office : H-5/6, Numb 23, Panch Street, Kalakshetra Colony,
Besant Nagar, Chennai - 600 090, TN, India. Tel : +91 44 24466607
E-mail : nandv.law@gmail.com, office@nandv.law.com

PROOF OF DELIVERY



4 Date Mailed		5 Time Mailed		20 Office of Origin		Item No.	
Year	Month	Day	Hours	Minutes			IN
27 Name of the person taking delivery of the Item							
29 Signature							
CUSTOMERS DECLARATION							
21 Description of contents Applicable for international EMS Speed Post Only							
22		23		24 Value		25 Weight Kg	
Rs.		Sample of merchandise		Rs.		Date of delivery	
						Year	
						Month	
						Day	
						Hours	
						Minutes	
						30 Time of delivery	
						Hours	
						Minutes	
SENDER							
12 Name and address of sender							
AK Lakshmi Narayanan							
H-516, N-23, Park Street,							
Kalakshetra Colony							
Besant Nagar, Chennai							
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6 Name and address of addressee							
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Pollution Control Board . D12,							
Near Sunrise Hospital, Punalpa							
Hotel centre, Koothumbalpet, AP							
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Booked At	Booked On	Destination Pincode	Tariff	Article Type	Delivery Location	Delivery Confirmed On
Besantnagar S.O	09/06/2025 17:02:19	520007	59.00	Inland Speed Post	Venkateswarapuram S.O	18/06/2025 18:11:01

Event Details For : ET139454402IN

Current Status : Item Delivered(Addressee)

Date	Time	Office	Event
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13/06/2025	11:34:17	Autonagar S.O	Out for Delivery
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09/06/2025	18:30:21	Besantnagar S.O	Item Bagged
09/06/2025	17:02:19	Besantnagar S.O	Item Booked

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NATIONAL GREEN TRIBUNAL

(SOUTHERN ZONE)

OA. No. 101 of 2022

MEMO FILLED BY THE RESPONDENT

A.R. LAKSHMI NARAYANAN ^(En.No.3554/20)

COUNSEL FOR 14TH AND 15TH RESPONDENT

+91 7358197459